

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 325 of 2013**

**Dated : 28<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Kumar Mihir  
Mr. Vishal Gupta  
Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for R.3  
Mr. Arjun Krishnan for R.2  
Mr. Manu Seshadri for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for hearing **18.07.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**